

in this direction have failed to achieve the desired results; and

(c) if so, what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):

(a) A student of J. J. M. Medical College, Davangere reportedly committed suicide on January 11, 1982 allegedly in consequence of ragging.

(b) and (c) There are reports of isolated incidents of ragging in some institutions in the country. The Government had advised all State Governments and Heads of Central institutions in July 1975/June 1978 that ragging should be prohibited and those indulging in it should be promptly punished.

Explosion of Atom bomb by Pakistan

2209. SHRI R.M. DESAI:

SHRI SATCHIDANANDA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Pakistan has recently acquired all the potentialities needed for exploding an atom bomb; and

(b) if so, what steps the Government of India propose to take to safeguard the country in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Government have seen media reports to the effect that Pakistan has made substantial progress in its attempts to acquire the capability to manufacture nuclear weapons.

(b) Government are following the developments on a continuing basis. Government of India remains committed to use nuclear energy for peaceful purposes but it is also determined to take all necessary steps to safeguard India's security interest.

Trade in Human Organs

2210. SHRI LADLI MOHAN

NIGAM:

SHRI KRISHNA CHANDRA PANT:

SHRI SYED SHAHABUDDIN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the PTI report of February 19, 1982 regarding the demands for human organs from bodies autopsied in Government hospitals;

(b) whether it is a fact that there is no law at present to regulate the trade in human organs;

(c) whether there is any regulation for export of such organs; and

(d) if so, the action taken or proposed to be taken by Government to regulate such dealings?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b) Yes.

(c) No.

(d) Necessary legislations to authorise the use for therapeutic purposes the ear drums, ear bones and the eyes have been introduced in Parliament.

Fast against the harassment by Delhi University Authorities

2211. SHRI B. SATYANARAYAN REDDY:

SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Dr. Ashwini Kumar, a renowned medical scientist of Patel Chest Institute, Delhi, went on a fast in the last week of February, 1982, to protest against